

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(IB) No. 595/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th December 2017, 10.30 A.M

Name of the Company	Allahabad Bank- Vs- SPS Steel Rolling Mills Ltd.		
Under Section	7/9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MR. S. K. KAPOOR - SR. ADV
2. MR. SOY SAHA, SR. ADV
3. MR. RAVI KAPOOR BAR-AT-LAW
4. MS. MANJU BHUTIA, ADV
5. MS. SONITA MUKHERJEE, ADV
6. MS. SHIVANI THAKUR, ADV

SPS Steel
Rolling Mills
Ltd.

Amr
6/12/17

1. Jayanta K. M. Bra (Sr. Adv)
2. Om Narayan Rai Adv.
3. Rajarshi Dutta Adv
4. Rahul Anand Adv.

Allahabad
Bank.

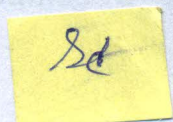
Rahul Anand,
6/12/17.

ORDER

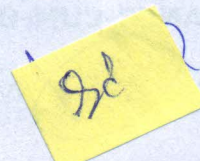
Ld. Counsel for the financial creditor and the corporate debtor are present.

Heard the arguments of the Ld. Sr. Counsel of the corporate debtor.

List on 12/12/2017 for remaining arguments.



(Jinan K.R.)
Member (J)



(V.P.Singh)
Member (J)